

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 161(ND)13
CA. NO.

CORAM:



PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017**

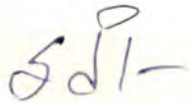
NAME OF THE COMPANY: M/s. Shri Jai Prakash Ahuja & Ors. V/s. M/s. Swastik Multifiber Pvt.
Ltd. & Ors.Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Nitesh Jain	Adv	kes-1 to 16	
2	Ashish Aggarwal	Adv	Pellours	


Order

Learned counsel for the Respondent prays for an adjournment. At his request adjourned to 23rd,
August 2017.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]